

[Shri H. N. Mukerjee]

say something in regard to what has happened, Government has not come forward to say anything at all. If some of us had our way, we would like the leaders of Mysore and Maharashtra to sit down together, locked like in a jury box, until they come to a decision. In any case, we should have a principled discussion before decision. At any rate, this matter has been highlighted already but Government's silence in the way that it is being conspicuous is rather significant...*(Interruption)*

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : In the morning I wanted to make a statement on this which fully explained the Government's position. With your permission I laid it on the Table.

SHRI CHENGALRAYA NAIDU (Chittoor) : They laid it in a cowardly way.

SHRI NATH PAI : Was it your ruling that the document in question, namely, the Mahajan Commission Report, was duly laid on the Table ?

MR. SPEAKER : Yes.

SHRI NATH PAI : In that case, I have given two notices already and I hope, they are also being taken note of by you.

SHRI S. M. KRISHNA : How can it be taken up when it is not taken up for consideration at all ?

MR. SPEAKER : I have not given my decision on that...*(Interruption)*. May I request all of you to drop this now ? I have not decided anything on Shri Nath Pai's motion.

SHRI J. MOHAMED IMAM : Shri Nath Pai has said that he has already given two notices.

MR. SPEAKER : I have not decided anything.

SHRI J. MOHAMED IMAM : I would

like to know how he could give the notices unless the motion was moved ...*(Interruption)*

SHRI NATH PAI : At what time was the document laid on the Table, Mr. Speaker ?

SHRI J. MOHAMED IMAM : All this raises doubts in our minds. There seems to be some collusion ...*(Interruption)*

MR. SPEAKER : I am passing on the next item Shri Sen.

15.09 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Minutes

SHRI P. G. Sen (Purnea) : Sir, I beg to lay on the Table Minutes of the Sixty-eighth to Seventy-first sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

Minutes

SHRI S. C. SAMANTA (Tamluk) : Sir, I beg to lay on the Table Minutes of the Sixteenth sitting of the Committee on Absence of Members from the Sittings of the House held during the current session.

ESTIMATES COMMITTEE

Minutes

SHRI K. N. TIWARY (Bettiah) : Sir, I beg to lay on the Table Minutes of the sittings of the Estimates Committee relating to Hundred and thirty-first Report on the Ministry of Finance—Transfer of Budget Provision for certain items of expenditure.